

**Form.1****List of cases filed in e-filing during the month of April, 2026**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

**Form.2****List of cases in which e-payment of Court Fee was made during the month of April, 2026**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

**Form.3****List of cases in which Electronic Service of Process has taken place during the month of April, 2026**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

**Form.4****List of total number of cases randomly allocated during the month of April, 2026**

SI.No	Court	District	Court Name	Court No.	Case Type	Case Count ( No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

**Form.5****List of cases in which Hearing in Case Management was held during the month of April, 2026**

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 7/2023	Sukshetra Infra Projects Pvt. Ltd Vs. Mudragada Adilakshmi and 4 others	Sri K. Rama Kireeti, Advocate for Plaintiff Vs. Sri A. Prasada Rao, Advocate for defendants	26.06.2023	27.04.2026

**Form.6****Contested Commercial Cases disposed during the month of April, 2026**

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 11/2023	N.Janardhana Rao Vs 1.The State of Andhra Pradesh. 2. The Municipal Corporation of Tirupati 3. The Municipal Engineer, Municipal Corporation, Tirupati	M.Ramanadh Vs A.G.P.	03.05.2023	No	01.04.2026	1063 days	--	--	--	--

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
2.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 8/2026	M/s. SBEC Projects Pvt. Ltd and another Vs. M/s. SK Constructions and othe	Sri K. Rama Kireeti, Advocate for Petitioner Vs. Smt Gayathri, Advocate for R1 and R2 is an Arbitrator	17.03.2026	Not Applicable	13.04.2026	27 days	Contested	-	-	U/sec. 29A (5) of Arb. & Con. Act
3.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 9/2026	M/s. SK Constructions and another Vs. M/s. SBEC Projects Pvt. Ltd and another	Smt Gayathri, Advocate for Petitioner Vs. Sri K. Rama Kireeti, Advocate for R1 and R2 is an Arbitrator	17.03.2026	Not Applicable	13.04.2026	27 days	Contested	-	-	U/sec. 29A (5) of Arb. & Con. Act
4.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 5/2026	M/s. Srilakshmi Srinivas Jute Mills Pvt. Ltd. Vs. The Oriental Insurance Company Ltd and another	Sri S. Mohana Rao, Advocate for Petitioner Vs. Sri TSD Srinivas, Advocate for R1 and R2 is an Arbitrator	23.01.2026	Not Applicable	15.04.2026	82 days	Contested	-	-	U/sec.29 A (4) & (5) of Arb. & Con. Act
5.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CEP 22/2025	Vijai Electricals Ltd. Vs. Eastern Power Distribution Company of Andhra Pradesh Ltd.	Smt P. Harika Punnami, Advocate for DHR Vs. Sri K.S. Shankar, Advocate for JDr	03.12.2025	Not Applicable	22.04.2026	140 days	Contested	-	-	U/Or.21 R.46 of CPC

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
6.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 13/2026	Air Liquide Global E & C Solutions India Private Limited Vs. Rashtriya Ispat Nigam Limited	Sri D. Ketan, Advocate for Petitioner Vs. Sri A. Srinivas, Advocate for Respondent	06.04.2026	Not Applicable	24.04.2026	18 days	Contested	-	-	U/sec. 29A of Arb. & Con. Act
7.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 14/2026	M/s. R.S. Pabbla Constructions Pvt. Ltd. Vs. M/s. Sarada Metals and Alloys Ltd and another	Sri C.S. Sekhar, Advocate for Petitioner Vs. Smt V.S. Surekha, Advocate for R1 and R2 is an Arbitrator	09.04.2026	Not Applicable	29.04.2026	20 days	Contested	-	-	U/sec. 29A of Arb. & Con. Act

**Form.7****Summary of Commercial Cases during the month of April, 2026**

Sl.No	Court	District	Total number of cases pending on the 1 <sup>st</sup> day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	151	2	3	150
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	155	12	11	156